

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

NOTICE

1. **On 07/08/2026**, the Hon'ble **the Chief Justice** will sit single after Bench work with Hon'ble Sri Justice **G.M.Mohiuddin**.
Hon'ble Special Division Bench comprising of the Hon'ble **the Chief Justice** and Hon'ble Sri Justice **N.V.Shravan Kumar** will hold Court at 2:15 P.M.
2. **On 07/08/2026**, Hon'ble Special Division Bench comprising of Hon'ble Sri Justice **P.Sam Koshy** and Hon'ble Sri Justice **J.Anil Kumar** will hold Court at 10:30 A.M.
Hon'ble Division Bench-II comprising of Hon'ble Sri Justice **P.Sam Koshy** and Hon'ble Sri Justice **Suddala Chalapathi Rao** will hold Court after Hon'ble Special Division Bench work with Hon'ble Sri Justice **J.Anil Kumar**.
Hon'ble Sri Justice **P.Sam Koshy** will sit single after Bench work with Hon'ble Sri Justice **Suddala Chalapathi Rao**.
3. **On 07/08/2026**, Hon'ble Justice **Moushumi Bhattacharya** will sit single at 10:30 A.M.
Fresh cases will be listed and urgent mentions pertaining to the provision of Hon'ble Division Bench-III may be made before Hon'ble Division Bench-IV.
4. **On 07/08/2026**, Hon'ble Sri Justice **K.Lakshman** will sit single after Bench work with Hon'ble Smt. Justice **K.Sujana**.
5. Hon'ble Sri Justice **C.V.Bhaskar Reddy** will hold Court through Virtual Mode.
6. **On 07/08/2026**, Hon'ble Sri Justice **J.Anil Kumar** will hold Court after Hon'ble Special Division Bench work with Hon'ble Sri Justice **P.Sam Koshy**.
7. **On 07/08/2026**, Hon'ble Smt. Justice **K.Sujana** will sit single after Bench work with Hon'ble Sri Justice **K.Lakshman**.
8. **On 07/08/2026**, Hon'ble Smt. Justice **Renuka Yara** will not be holding Court. Urgent mentions may be made before Hon'ble Sri Justice **J.Anil Kumar**.
9. **On 07/08/2026**, Hon'ble Sri Justice **Narsing Rao Nandikonda** will not be holding Court. Urgent mentions may be made before Hon'ble Sri Justice **Nagesh Bheemapaka**.
10. **On 07/08/2026**, Hon'ble Sri Justice **G.M.Mohiuddin** will sit single after Bench work with the Hon'ble **the Chief Justice**.

11. On 07/08/2026, Hon'ble Sri Justice **Suddala Chalapathi Rao** will hold Court at 10:30 A.M., and again after Bench work with Hon'ble Sri Justice **P.Sam Koshy**.

//BY ORDER//

Sd/-

Date: 06/08/2026

REGISTRAR (JUDICIAL-I)

HIGH COURT FOR THE STATE OF TELANGANA: HYDERABAD.

NOTICE

All the learned Advocates are hereby informed that shortly, the High Court's official website will be migrated from the present NIC Data Centre, Hyderabad to Software Technology Parks of India, Bengaluru due to technical reasons and for testing the functionality of the website from the new location on pilot basis for a period of one month, a new website is created at "**tg.tshc.gov.in**" and will be operational from the evening of 14-7-2026. Subject to the functionality of the website from the new Data Centre, the website will be continued from the new location after one month. The regular website of the High Court "tshc.gov.in" will also function parallelly subject to the functionality of the tg.tshc.gov.in. Therefore, all the learned advocates are requested to access **tg.tshc.gov.in** instead of the old website and send their valued feedback on tg.tshc@gmail.com.


15/7/26
REGISTRAR (IT-cum-CPC)

HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD

NOTICE

As directed, it is to inform that in view of the retirement of Hon'ble Smt. Justice E.Tirumala Devi, Judge, High Court for the State of Telangana, on the afternoon of 01-06-2026 on attaining the age of superannuation of 62 years, the Hon'ble the Chief Justice is pleased to allocate the Administrative District 'Nagarkurnool' to Hon'ble Sri Justice J.Anil Kumar, Judge, High Court for the State of Telangana, with effect from 02-06-2026, in addition to His Lordship's Administrative District 'Wanaparthy' and 'Narayanpet'.

//BY ORDER//

Date: 21 -05-2026


REGISTRAR GENERAL